

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011  
CA No.158/2015, 88/2015,  
121/2016

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Shri. Shishir B. Nevatia.  
V/s.  
Elegant Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

**COMMON ORDER**

**T.C.P. No. 24/284(4)/CLB/MB/MAH/2010**

**CA No.158/15,88/15/121/16 In TCP No.43/397-398/CLB/MB/MAH/2011**

1. Vide Precipe dated 18.09.2017 matter mentioned.
2. The Learned Representatives are present and have stated that by consent  
Matter be adjourned to **15.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**19.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

15.11.17